

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KAVED REALTY PRIVATE LIMITED OPERATING IN REAL ESTATE AND CONSTRUCTION
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Kaved Realty Private Limited PAN: AAECK6749F CIN: U45200PN2012PTC142442
2.	Address of the registered office	Office No. 531, Clover Center, Moledina Road, Camp, Pune 411001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Gat No. 1043, 1044, 1045, Industrial Area Piranguat, Taluka Mulshi, Pune.
1.	Installed capacity of main products/ services	Not Available. Company is not operational.
2.	Quantity and value of main products/ services sold in last financial year.	NIL. Company is not operational.
3.	Number of employees/ workmen	NIL
4.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending an email – cirp.krpl@gmail.com rj@rirp.co.in
5.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by Sending an email – cirp.krpl@gmail.com rj@rirp.co.in
6.	Last date for receipt of expression of interest	23 January 2025
7.	Date of issue of provisional list of prospective resolution applicants	2 February 2025
8.	Last date for submission of objections to provisional list	7 February 2025
9.	Date of Issue of Final List of Prospective resolution applicants	17 February 2025
10.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21 February 2025
11.	Last date of Submission of resolution plans	24 March 2025
12.	Process email id to submit EOI	cirp.krpl@gmail.com

Note: - The above timelines are subject to grant of extension of CIRP period by Hon'ble NCLT.



Rajkumar Jaiswal
Authorised Signatory of
Renascence Insolvency Resolution Professionals Private Limited
As Resolution Professional of Kaved Realty Private Limited
Undergoing CIRP vide Hon'ble NCLT, Mumbai Bench order dated 23 October 2024
(Order copy was received on 25 October 2024)
Correspondence Address: 101, Kanakia Atrium 2, Cross Road A,
Chakala MIDC, Andheri East, Mumbai - 400093;

IBBI Reg No.: IBBI/IPE-0093/IPA-1/2022-23/50034
Authorisation of Assignment valid upto: 30 June 2025

Date: 24 December 2024
Place: Mumbai